

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 4532

TO BE ANSWERED ON WEDNESDAY, 14TH DECEMBER, 2016

TOTALISER MACHINES FOR ELECTIONS

4532. SHRI FEROZE VARUN GANDHI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Ministry is considering to introduce the totaliser machines for the ballot counting in elections;
- (b) if so, the details and the reasons therefor;
- (c) the details of the planned expenditure on replacing the present machines with totaliser system; and
- (d) the steps taken to ensure that these totaliser machines do not adversely affect the booth management system of each political party for elections?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

(a): No, Madam.

(b) to (d): Do not arise.
